

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

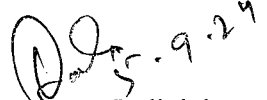
It is hereby notified for the information of all the concerned that in view of the non-availability of Hon'ble Mr. Justice Mohammad Akram Chowdhary tomorrow on 6th of September, 2024, the cases listed before the Single Bench of His Lordship on the aforesaid date in the Regular Cause list shall now be taken up for hearing by the below mentioned Single Benches as per the cases shown against each:-

<u>Sr. No.</u>	<u>Name of the Single Bench</u>	<u>Cases listed</u>
1.	Hon'ble Mr. Justice Rajnesh Oswal	From Sr. Nos. 1 to 57
2.	Hon'ble Mr. Justice Sanjay Dhar	From Sr. Nos. 58 to 115

However, the transferred cases shall exclude part heard and tied up matters.

The notice is issued pursuant to the communication No. 39374/RG dated 05-09-2024 of the Worthy Registrar General.

Dated:- 05.09.2024.

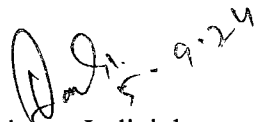

Registrar Judicial

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary.
4. Incharge NIC/Website.
5. Incharge Development Team.
6. Notice boards.
7. Office file.

... for information.

...for information and further necessary action.


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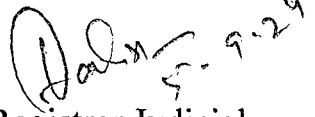
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that the cases listed before the Single Bench of Hon'ble Ms. Justice Moksha Khajuria Kazmi tomorrow on 6th of September, 2024, shall be taken up for hearing at 10:30 a.m.

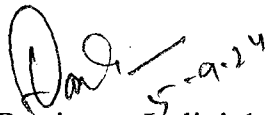
By Order.

Dated:- 05-09-2024.


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi, for information.
2. Incharge NIC for uploading the notice on the official website of the High Court.
3. Notice boards.
4. Office file.


Registrar Judicial